Central Administrative Tribunal Principal Bench

O.A.No.27/93

Hon'ble Mr. Justice K.M.Agarwal, Chairman Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 16th day of March, 1998

Shri R.D.Sharma, s/o Shri Shyam Lal r/o DG - 956, Sarojini Nagar New Delhi.

... Applicant

(None)

Vs.

- Lt. Governor of Delhi through Chief Secretary Delhi Administration Delhi.
- Director of Education Delhi Delhi Administration Delhi.

Respondents.

(None)

ORDER (Oral)

. . .

Hon'ble Mr. Justice K.M.Agarwal, Chairman

None is present for either of the parties. Earlier also no one appeared either on behalf of the applicant or on behalf of the respondents. It appears that no one is interested in prosecuting this OA. Accordingly, it is hereby dismissed for want of prosecution.

(K.M.AGARWAL) CHAIRMAN

(R.K.AHOOJA)
MEMBER(A)

/rao/

8